

(b) whether Government have since considered the desirability of giving a share in these incentives to the spinners and weavers also?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b) The information is being collected.

RAISING OF MARKET LOANS BY STATE GOVERNMENTS

477. SHRI HIMMAT SING :

SHRI HARSH DEO MAI AVIYA.

Will the Minister of FINANCE be pleased to state:

(a) the amount of market loan borrowing permitted to be raised by various State Governments during the last three years; and

(b) the policy governing the decisions of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) A statement is laid on the Table of the House.

(b) Market borrowings are allocated to States after taking into account the prevailing market conditions, the needs of the States and the maturity of outstanding loans.

STATEMENT

Market Borrowing (Gross) by State Governments during 1970-71, 1971-72 and 1972-73
(Rs. Crores)

Name of the State	1970-71	1971-72	1972-73
1. Andhra Pradesh	13 20	14 24	22.65
2. Assam	4 13	6.88	4.97
3. Bihar	5 52	6 88	13 20
4. Gujarat	17 61	14 06	13.80
5. Haryana	4 96	6.07	8.25
6. Himachal Pradesh	1.11
7. Jammu & Kashmir	2.20
8. Kerala	6 60	8.54	7.73
9. Madhya Pradesh	7 70	11 10	9 91
10. Maharashtra	21 22	19.84	21.78
11. Manipur	1 10
12. Meghalaya	1.10
13. Mysore	11 58	11.01	15.68
14. Nagaland	1.11
15. Orissa	6 64	7.76	9.36
16. Punjab	5.82	6.63	6.94
17. Rajasthan	6.62	8.02	18.46
18. Tamil Nadu	18 20	21.47	22.10
19. Uttar Pradesh	15.16	17.33	21.72
20. West Bengal	12.10	15.67	14.33
TOTAL	157.06	175.50	217.50